

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.273 of 2013 & IA-369 of 2013

Dated: 2nd December, 2013

Essar Power Ltd.

Versus

.... Appellant (s)

Gujarat State Petronet Ltd. & Anr.

... Respondent (s)

ORDER

As agreed by the Learned Counsels for the parties, post the matter on

18.12.2013.

Pr/rt

(Court Master)